

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. NO. 337 of 1996

Wednesday, this the 20th day of March, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR S P BISWAS, ADMINISTRATIVE MEMBER

P. Raju, S/o Purushothaman,  
Ajitha Vilasam,  
Near F.C.I., Kazhakoottam P.O.,  
Trivandrum.

.. Applicant

By Advocate Mr K.C.Eldho.

Vs

- 1 The Chief Postmaster General,  
Kerala Circle, Trivandrum.
- 2 Assistant Superintendent of Post Offices,  
North Division, Trivandrum.
- 3 Wilson Perrera,  
E.D.M.C., (Extra Departmental Mail Carrier),  
Puthenthope Post Office,  
Trivandrum. .. Respondents

By Advocate Mr TPM Ibrahim Khan, Sr.CGSC (represented).

The application having been heard on 20th March 1996,  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

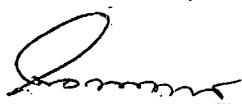
Applicant claims appointment as an Extra  
Departmental Mail Carrier. He submits that he  
is a provisional hand, entitled to preference.

2 Standing counsel contests the submission.  
We do not propose to go into the merits of the  
matter, but we direct first respondent to pass  
appropriate orders on A1 within three weeks from  
today.

3 Standing counsel submits that he will forward a copy of the original application and a copy of this order to first respondent for compliance. We record the submission.

4 Original application is disposed of as aforesaid.  
No costs.

Dated the 20th March, 1996.



S P BISWAS  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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List of Annexures

1. Annexure-A1: True copy of the representation dated 3.7.1995 submitted by the applicant before the 1st respondent.